

(c) if not, the reasons behind not selecting the Shahadara, East Delhi and Daryaganj of the State and the districts of the North West Delhi, North Delhi and the West Delhi; and

(d) whether there is a greater chance of wastage of money on account of inclusion of New Delhi Municipality Area?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO): (a) to (d) The selection process of smart cities is based on the idea of competitive and cooperative federalism and follows a challenge process to select cities in two stages. In Stage 1, the Government of NCT of Delhi (GNCTD), after conducting intra-state competition, shortlisted New Delhi Municipality Council against their allocation of one city to them. On the basis of shortlisting done by States/UTs, including Delhi, Ministry of Urban Development has announced a list of 98 potential smart cities for participating in the Stage 2 of the challenge. Shahadara, East Delhi and Daryaganj of the State and the districts of the North West Delhi, North Delhi and the West Delhi were not shortlisted by the Government of NCT of Delhi. For the Stage 2 of the competition, New Delhi Municipal Council is preparing its Smart City Proposal, which will include the funding needs of New Delhi Municipal Council and the use of funds.

Demolition of flats/bungalows of NCT

612. SHRIMATI SAROJINI HEMBRAM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government is planning to demolish the very old flats/bungalows located in various parts of National Capital Delhi and construct new buildings;

(b) if so, the details thereof and the deadline set to achieve the target; and

(c) if not, whether any danger zone of the city has been declared by Government which is unsafe for the people to stay?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO): (a) and (b) Demolition of very old flats/bungalows located in various parts of the National Capital Territory of Delhi and permission for construction of new buildings is done by the concerned local bodies. Delhi Development Authority (DDA) has informed that they have no plan at the present to demolish old flats/bungalows falling under their jurisdiction. New Delhi Municipal Council (NDMC) has informed that it is planning to demolish some old flats in Aliganj, Jorbagh under its jurisdiction. Further, the Municipal Corporations of Delhi (MCDs), which fall under the administrative

control of Government of National Capital Territory Delhi (GNCTD), are responsible for demolition of unsafe buildings in their areas of jurisdiction.

(c) DDA, NDMC and MCDs have informed that they have not declared any danger zones in the areas under their jurisdiction.

Projects under HRIDAY Scheme

613 . DR. PRADEEP KUMAR BALMUCHU: Will the Minister of URBAN DEVELOPMENT be please to state:

(a) whether it is a fact that the Ministry is considering to take up construction of projects under HRIDAY Scheme with an outlay of 31 crores in selected cities in the country, if so, the details thereof; and

(b) the number of cities selected for this purpose in the country and particularly in the state of Telangana/Andhra Pradesh, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO): (a) The HRIDAY scheme is set to be implemented in following 12 identified cities *viz.* Ajmer, Amravati, Amritsar, Badami, Dwaraka, Gaya, Kachipuram, Mathura, Puri, Varanasi, Valakanni and Warangal. The duration of the scheme is 27 months starting from January 2015 with a total outlay of ₹ 500 crores.

(b) The city of Amravati from Andhra Pradesh with Budget of ₹ 22.26 crores and the City of Warangal from Telangana with Budget of ₹ 40.54 crores has been identified for implementation under HRIDAY Scheme.

Consultants for Smart Cities Mission

614 . SHRI AMBETH RAJAN: Will the MINISTER OF URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government has engaged many private concerns as consultants to offer integrated solutions for Smart Cities Mission, if so, the details thereof; and

(b) the reasons for engaging only private concerns and keeping out Government Agencies in offering Integrated Solutions for Smart cities Mission?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO): (a) The Government of India has empanelled the consulting firms on the basis of Request for Expression of Interest (REOI) issued on 23rd April,